

ITEM NO.32

Virtual Court 3

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 11965/2020

(Arising out of impugned final judgment and order dated 27-05-2020
in BA No. 986/2020 passed by the High Court Of Delhi At New Delhi)

NATIONAL INVESTIGATING AGENCY

Petitioner(s)

VERSUS

GAUTAM NAVLAKHA

Respondent(s)

([APPLICATION FOR EXEMPTION FROM FILING CERTIFIED COPY OF THE
IMPUGNED INTERIM ORDER])

Date : 02-06-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MS. JUSTICE INDIRA BANERJEE

For Petitioner(s) Mr. Tushar Mehta, Solicitor General
Mr. Aman Lekhi, ASG
Ms. Swati Ghildiyal, Adv.
Mr. Kanu Agarwal, Adv.
Mr. B. V. Balaram Das, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Until further orders, the proceedings before the High Court
shall remain stayed.

List after fifteen days.

(JAYANT KUMAR ARORA)
COURT MASTER

(JAGDISH CHANDER)
ASSISTANT REGISTRAR